BARISTHA NAGARIKA TIRTHA YATRA YOJANA REVISED OPERATIONAL GUIDELINES, 2018

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Government of Odisha Department of Tourism & Culture (Tourism)

NOTIFICATION BARISTHA NAGARIKA TIRTHA YATRA YOJANA REVISED OPERATIONAL GUIDELINES, 2018.

Pilgrimage or 'Tirtha Yatra' holds a special significance in Indian culture as well as in other cultures of the world. Pilgrimage is considered as a spiritual and divine experience and also a deed of reward. Tradition of Tirtha Yatra or pilgrimage has always played an important role in holding the diversities of Indian culture together and intact since ancient times.

Keeping this in view, the State Tourism Department offers a great opportunity to the poor and deprived senior Citizens of the State for realization of their lifelong dream of having one Tirtha Darshan (Pilgrimage) and fulfills their spiritual aspirations, with the support of the State. This scheme will be offered to people of all regions/faith.

The scheme will help senior citizens over 60-75 years of age to undertake pilgrimage at Government assistance. States like Rajasthan, Madhya Pradesh and Chhattisgarh, etc are successfully organizing similar schemes with good response from all domiciles of States.

Accordingly, State Govt. has launched a new scheme, namely, "Baristha Nagarika Tirtha Yatra Yojana" vide Tourism Dept. Notification No. 2583/TSM, dt. 01/02/2016, in collaboration with IRCTC to provide assistance to the Senior Citizens to go on pilgrimage & have issued operational guideline on BNTY vide Tourism Dept. Notification No.8472/TSM Dt. 30.8.2016.

For smooth operation of the scheme, Govt. have been pleased to formulate the following revised guidelines in supersession of the guideline issued vide Notification No874/TSM Dt. 3.08.2016:-

1. Short title & commencement

- (i) These guidelines may be called as "Baristha Nagarika Tirtha Yatra Yojana Revised Operational Guidelines, 2018".
- (ii) This shall be come into force on the date of their publication in Odisha Gazette.

2. Definitions

In these guidelines, unless the context otherwise requires,

- (a) "State" means Govt. of Odisha.
- (b) "Department" means Tourism Department.
- (c) "OTDC" means Odisha Tourism Development Corporation Ltd.
- (d) "RDC" means Revenue Divisional Commissioner (of Southern, Central and Northern Divisions).
- (e) "Collector" means Collectors & Dist. Magistrate of concerned districts.
- (f) "Tourist Officer" means District Tourist Officer of concerned districts.
- (g) "IRCTC" means Indian Railway Catering & Tourism Corporation Ltd.
- (h) "PR/Event Management Agency" means Public Relations/Event Management Agency selected by Tourism Department.
- (i) "SLC" means Sate Level Committee headed by Chief Secretary.
- (j) "DLC" means Dist Level Committee headed by Dist. Collector.
- (k) "Monitoring Cell" means cell constituted at Tourism Department.
- (l) "Special Cell" means cell constituted at OTDC ltd.
- (m) "Pilgrim" means a Senior citizen of the State above the age of 60 years and below 75 years, who is selected for the tour under the scheme.
- (n) "Attendant" means the person accompanying with the pilgrims above 70 years of age.
- (o) "Tour Itinerary" means the tour packages decided by IRCTC/Tourism Dept. from time to time.
- (p) "Starting Point" means the Railway station from which the Train will start.
- (q) "Boarding Points" means en-route Railway stations from which the Pilgrims can board the train.

3. Scheme Details

To start with, three pilgrim trains will run originating from Berhampur, Bhubaneswar and Sambalpur under Full Tariff Rate (FTR) basis. Govt. may consider for further extension of trips to other destinations and extension of number of originating station as per the requirement.

• The tours decided for the present are:

SL. No	RDC	Starting/Boa rding Point	Destination	Journey Days	Cost of Travel
1	Southern, Berhampur	Berhampur	To be decided by Govt. in consultation with IRCTC for	As per the itinerary fixed	As mutually agreed between State Tourism Dept. & IRCTC for each
2	Central, Cuttack	Bhubaneswar	Do	Do	Do
3	Northern, Sambalpur	Sambalpur	Do	Do	Do

- Keeping in view the weather condition, the date of travel will be notified by Tourism Dept. separately for each itinerary in consultation with IRCTC.
- The Destination, costs of travel, tour itinerary, etc. are subject to change in future journey, keeping in view the weather & other conditions.

4. Eligibility Criteria of Pilgrims

- Pilgrim must be over 60 years of age & within 75 years of age and a domicile of Odisha. For computation of age, date shall be the last date of submission of application.
- Pilgrim should have the requisite fitness to undertake the journey and should not be suffering from any communicable disease.
- Pilgrims having (BPL card or any other similar documents issued by the State Govt to determine their economic status) and who are more than 60-75 years of age will avail 100% concession under the scheme.
- Non-BPL Pilgrims, who are Income tax payers, are not eligible to avail benefit under the scheme.
- Non-BPL Pilgrims (except income tax payees) in the age group of 60-70 years will avail 50% concession and those above 70 years and up to 75 years of age will get 75% concession on the travel cost. The Non-BPL pilgrims have to deposit concessional cost of travel in shape of Bank Draft drawn on scheduled banks favoring the Director, Tourism payable at Bhubaneswar along with the application.
- Under the scheme, an attendant can also accompany pilgrim above 70-75 years of age. The application of the attendant should be a joint application with the prospective 'Pilgrim'. The attendant (both APL & BPL categories) has to pay 50% of the travel cost in shape of Bank Draft drawn on scheduled banks favouring the Director, Tourism payable at Bhubaneswar along with the application.
- A married couple can apply 'jointly' for such tours. Their joint application will be treated as one application, but the tariffs, if applicable, and facilities provided will be individually done. The spouse can undertake pilgrimage even if he or she is less than 60 years of age. The travel
 - cost of the spouse under 60 years of age belonging to APL category is at par with his/her life partner and of BPL category is free of cost.
- Applicant providing false information and hiding facts can be deprived of benefit under the scheme anytime.
- Under the scheme the piligrim, can avail the benefit of journey once in life time. Those who have availed the benefit earlier will not be eligible for the journey for the second time.
- An Applicant, who has been selected for the journey and later decided not to perform the journey due to some unavoidable circumstances, in that case, the Applicant should have to intimate the Concerned Dist. Collector/Tourist Officer/Tourism Dept. at least 7 days before the date of commencement of the journey. In such case, the Applicant can be

considered to avail the benefit in the next journey. In case where the Applicant has not intimated the fact for cancellation of his journey before 7 days to the Dist. Collector/Tourist Officer/Tourism Dept., he will be debarred for subsequent journey and journey cost, if any deposited for the purpose shall be forfeited.

5. Application Procedure

- The application forms shall be made available at District Collectorate/Block, Tahasil & Gram Panchayat Office/ District Tourist Offices and also will be available online at www.odishatourism.gov.in
- A senior citizen desirous to avail benefit of 'Baristha Nagarika Tirtha Yatra Yojana' should fill up application in the prescribed pro-forma (Form-Odia or English) (Annexure-I & II) and submit the same at O/o the Dist. Collector/ Tourist Officer of their respective district, before the prescribed time-limit. The application shall be received either manually or by post.
- For the time being, only offline applications shall be received from the pilgrims. Subsequently, provision of online application shall be introduced, if required.
- Medical fitness declaration, BPL card (or any other similar documents), under taking regarding Income not assessable to Income Tax (for APL applicant), Photo ID and address proof, blood group, emergency contact no., etc. should be affixed to application. Submission of documentary proof in support of identity/age/income shall be as per norms of Govt. of India/ Govt. of Odisha. In addition MGNREGS job card, BPL card, old age/widow pension/new ration card, etc. will also be acceptable, if the name and age are clearly mentioned.
- The Applicants should furnish their emergency contact details (Name & Address, Telephone, Mobile, Email id, etc. of his relative for contact in case of emergency), Blood group, etc. along with the application.
- Non-BPL Pilgrims (except income tax payees) in the age group of 60-70 years will avail 50% concession and those above 70 years and up to 75 years of age will get 75% concession on the travel cost as mentioned at Para-4. The Non-BPL pilgrims have to deposit concessional cost of travel in shape of Bank Draft drawn on scheduled banks favouring the Director, Tourism payable at Bhubaneswar along with the application.
- Under the scheme, an attendant can also accompany pilgrim above 70 years of age. The application of the attendant should be a joint application with the prospective 'Pilgrim'. The attendant (both APL & BPL categories) has to pay 50% of the travel cost in shape of Bank Draft drawn on scheduled banks favouring the Director, Tourism payable at Bhubaneswar along with the application. The Attendant should be over 18 years of age.
- Married couple can apply jointly in the prescribed form. They will be treated as a unit for selection purpose only. The spouse can undertake pilgrimage even if he or she is less than 60 years of age.

 Application complete in all respect shall be submitted to the concerned Dist. Tourist Officer within the prescribed time limit fixed by Tourism Dept. from time to time. The application received after specified date line and without required information/documents/Bank draft, if any, shall be summarily rejected.

6. Selection Procedure

- Each train shall accommodate a maximum of one thousand pilgrims. Applications shall be invited by the Tourism Department by giving wide publication both in electronic and print media. A special cell has to be opened in the office of the Collector for selection of pilgrims under BNTYY. The applications received by the respective Dist. Tourist Officers shall be scrutinized by the 'cell' formed for this purpose. The scanned copies (soft copies) of the valid/eligible applications with attachments shall be forwarded to the office of the Collectors. The Dist. Collector, the chairman of the Dist. Level Selection Committee will select the list of eligible pilgrims of their districts as per the District-wise Quota fixed for the District basing on the census figures of 2011. District-wise quota of 970 pilgrims to be selected for the each journey placed at Annexure-V. 20% extra pilgrims are to be selected by the Collectors for each journey as waiting list passengers to accommodate for shortfall if any. If there are more number of Applicants above the district wise quota allotted for each district, the selection of the pilgrims should be made through Random Number Generator System or any transparent method as may be decided by district Collector. In case of shortfall after adjustment of waitlisted candidates, the balanced pilgrims are to be selected from the district of originating station. 30 nos. of seats are to be reserved for Escorts Officers and Medical Officers to be accompanied with the pilgrims during the journey. A soft copy, detail lists of such selected applicants & waitlisted applicants in the prescribed format (in MS excel format), separately, shall also be sent to the DoT & IRCTC well in advance.
- The district wise quota of the pilgrims fixed for each district should be equitably distributed among the blocks of the district basing on the population of the blocks.
- The District Tourist Officers shall be provided with contingency fund to meet the expenditure on scanning of the document, travel expenses, stationeries, office assistance, any other related expenses, etc.
- The District administration and all District Tourist Officers shall make efforts to sensitize the senior citizens to take advantage of this scheme. They will also coordinate with the Tourism Department/IRCTC and logistic partner for handling of the tour.
- Every application should be given a District-wise code prescribed by the Tourism Department & Registration number at the time of receipt at Tourist Office level. In cases where both Husband and wife are applicants, the attendant accompanying with the senior citizen of more

than 70 years of age, the application should be submitted jointly and the same will be given one Registration number.

• The selected list of pilgrims of the District should be widely published in the District Headquarters, Tourist Office and Block Offices for information of the general public.

7. Facilities for pilgrims:-

The pilgrims of the districts under RDCs (Southern Division) shall be eligible to apply for train journey starting from Berahmpur. Similarly, the pilgrims of the districts under RDC (Northern Division) shall be eligible to apply for for train journey starting from Sambalpur. and pilgrims of the districts under RDCs (Central Division) shall be eligible to apply for train journey starting from Bhubaneswar. Itinerary for each train journey will be finalized in consultation with IRCTC.

- The pilgrims are to assemble, on their own, at least 12-15 hours in advance in the originating station and their accommodation; food etc. shall be arranged by Tourism Department.
- The pilgrims including their attendants shall be provided to and fro journey expenses from their native places to the starting points. The concerned District administration and Tourist Officers are responsible for reimbursement of the cost of transportation charges of the pilgrims and their attendants of their respective districts. To & fro journey expenses from native place to the boarding station as per OSRTC in Express Bus fare/Railway fare in Non-AC Sleeper Class shall be reimbursed without insisting for any ticket to selected Pilgrims and their attendants.
- Tourism Department/Dist. Collectors, if required, can outsource the job of coordinating the entire arrangement, including transportation, arrangement of accommodation, food, publicity, co-ordination with District Level Committee, State Level Committee, IRCTC, other stakeholders and other related agencies. For this purpose a logistic partner will be engaged after a competitive and transparent bidding process to facilitate the pilgrim at the station of departure. For logistic partner, the terms of references shall be done and floated separately.
- Vegetarian Meals, Breakfast, Tea & Snacks with Drinking Water throughout the journey, Road transport, Accommodation in nearby destinations, Tour escorts, tour guide, public address system, travel insurance and medical facilities with professional physicians shall be provided by IRCTC.
- The tentative food menu to be provided at the starting point by Tourism Department as well as during journey by IRCTC are as follows:
 - (a) Break Fast-8-9 AM- Upama & Dalma/Puri & Veg. Mix. Curry/Idlee, Sambar and Tea & Water, (b) Lunch- 12 Noon-2 PM- Veg.-Rice/Roti, Dal, one Curry, one Veg. Fry, Khata, Water, (c) Tea & Biscuits- 4-5 PM, (d) Dinner- 7-9 PM- Veg.-Rice/Roti, Dal, Veg. Curry & Water.
- The travel kit shall be provided by IRCTC to the pilgrims within a cost as per the MOU signed between the state Govt. & IRCTC for each year. The kit shall contain tooth brush, tooth paste, coconut oil, shampoo,

bathing & washing soap, bed-sheet, cap, towel, hand napkin, comb, mirror, identity card & a bag. The bag shall be properly branded with Odisha Tourism logo. The cost of the kit shall be borne by the Tourism Dept.

- If pilgrims desire to avail any facility other than the prescribed by the Government during journey, then they will have to make payment for the same. Tourism Dept. / IRCTC cannot take responsibility of the extra services desired by the pilgrims.
- As far as possible the pilgrims will not wear jewellery.
- Prime importance shall be given for safety and security of the pilgrims during the pilgrimages.
- The State Government will not be responsible for any Mishap/Accident during the journey. The pilgrims will have to give an undertaking that they are physically fit for the journey and taking these journeys on their own will and responsibility.

8. Role of State Government

- The State Govt. will be responsible for overall supervision and successful implementation of the scheme.
- Tour destinations will be decided by Tourism Department and will be provided to IRCTC in advance for planning of tour itinerary and train schedule.
- The Tourism Department shall be the funding authority and shall provide complete funds as per price quoted and mutually agreed to the all concerned such as RDCs/ Dist. Collectors/ Dist. Tourist Officers/ IRCTC/ Logistic partner/ any other institutions & agencies for successful implementation of the scheme.
- The tour will be operated by chartered trains under Full Tariff Rate (FTR) basis and shall originate from the points mutually agreed by Tourism Department and IRCTC and other major railway stations as desired by Tourism Department subject to operational feasibility. Apart from the originating place, 2 en-route stations will be considered in future for boarding and de-boarding of the passengers, if required.
- Number of items, designs, specifications of the travel kit will be decided by Tourism Department and the cost may be borne by Tourism Department. The same will be distributed to Pilgrims on boarding by IRCTC.
- Agreement/ MoU has been signed between the State Government and IRCTC as per mutually agreed provisions. The Director, Tourism has signed the MoU/Agreement on behalf of State Government.
- Massive campaign for awareness of the senior citizens to avail the benefit
 of the scheme should be started at different level, Gram Panchayat,
 Block/ Tahsil and District level. The advertisements for awareness of the
 scheme, inviting applications for availing benefit under the scheme, etc.
 shall be made in major Odia/English dailies & important local dailies of
 the concerned districts.

9. Role of Dist. Collectors

- All Dist. Collectors shall make wide publicity of this scheme. Massive campaign for awareness of the senior citizens to avail the benefit of the scheme should be started by Dist. Collectors at different level, more particularly at Gram Panchayat, Block/ Tahasil and District level.
- The application forms shall be made available at District Collectorate/ Gram Panchayat, Block & Tahasil Office/ District Tourist Offices and all Dist. Level Govt. offices.
- They shall form a 'BNTYY cell' in their respective offices and provide man power to the Tourist Officers to manage them.
- They shall take appropriate steps for receipt of applications, for allotment of District-wise code, prescribed by the Tourism Department separately & Registration number at the time of receipt.
- Efforts may be taken tfor equitable distribution of pilgrims block wise while selecting the pilgrims for the districts.
- The applications received by the respective Dist. Tourist Officers shall be scrutinized by them in the 'cell' formed for this purpose. The Dist Tourist Officer shall prepare detail list of valid/eligible applicants for each group of applicants, separately, in the format in MS Excel sheet prescribed by the Tourism Department (Annexure-IV) and also make scanned copies of the valid/eligible applications along with all enclosures. The scanned copies with attachments and the detail list of the valid/eligible applications (soft copies) shall be forwarded to the Tourism Department. If the number of application is more than the allotted quota for the distret, then final selection of piligrims may be made by the district Collector through Random Number Generator system. The final select list of piligrims of the districts & waiting list of 20 % over & above the district quota fixed. May be sent to the Tourism Deptt & IRCTCwith the approval of the Dist. Collector, the Chairman of the Dist. Level Selection Committee (DLC) within 10 days after last date of receipt of application.
- They shall facilitate the medical examination and certification of the applicants.
- The concerned Dist. Collectors are responsible for giving logistic support to the pilgrims at their Starting/Boarding point stations and make reimbursement of the cost of transportation charges of the pilgrims of their respective districts or make necessary arrangement of to & fro transportation of the pilgrims of their respective district.
- Dist. Collectors, if required, can outsource the job of coordinating the entire arrangement, including transportation, accommodation, food, publicity, co-ordination with District Level Committee, State Level Committee, IRCTC, other stakeholders and other related agencies.
- The Dist. Collector of the concerned districts, where the pilgrimage train is departing, i.e., for SD at Berhampur (the Dist. Collector- Ganjam), for CD- at Bhubaneswar (the Dist Collector- Khurda) and for ND at

Sambalpur (the Dist Collector- Sambalpur) shall responsible for the entire arrangement, including transportation, accommodation, food, publicity, co-ordination with District Level Committee, State Level Committee, IRCTC, other stakeholders and other related agencies for the purpose for Pilgrims coming from 10 districts for boarding the train and returning after completion of pilgrimage.

• The Dist. Administration should involve and coordinate for successful implementation of the scheme.

10. Role of Tourist Officers

- All Tourist Officers shall make wide publicity of this scheme and massive campaign for awareness of the senior citizens to avail the benefit of the scheme.
- All Tourist Officers shall manage 'BNTYY cell' in their respective offices.
- The concerned Dist. Tourist Officers shall be given a specific target for receiving applications from senior citizen for their respective dist.
- They shall take appropriate steps for receipt of applications; for allotment of District-wise code prescribed by the Tourism Department (Annexure-III) separately & Registration number at the time of receipt of applications in respect of their district.
- The applications received by the respective Dist. Tourist Officers shall be scrutinized by them in the 'cell' formed for this purpose. The Dist Tourist Officer shall prepare detail list of valid/eligible applicants for each group of applicants, separately, in the format in MS Excel sheet prescribed by the Tourism Department (Annexure-IV) and also make scanned copies of the valid/eligible applications along with all enclosures..
- On receipt of the final list of selected and wait-listed applicants in respect of their district, from Collectors, the concerned Tourist Officer shall coordinate the work for intimating the selected, wait-listed and not-selected Pilgrims and make necessary arrangement for bringing the selected pilgrims to the starting point. In case of no show, if any, equal no of wait-listed pilgrims may be taken from wait listed pilgrims for the purpose of journey with the approval of the Dist. Collector.
- In this case the concerned Tourist Officer shall identify the drop outs, prepare final list of Pilgrims actually performing journey (out of selected & wait-listed) and send combined list of such pilgrims to DoT and IRCTC, well in advance for preparation of train tickets.
- The concerned Tourist Officers are responsible for giving logistic supports to the pilgrims at their Starting and Boarding point stations and make reimbursement of the to & fro cost of transportation charges of the pilgrims of their respective districts or make alternative arrangement of to & fro transportation of the pilgrims of their respective district in consultation with Dist. Collector.
- The concerned Dist. Tourist officers shall responsible for coordinating the entire arrangement, including transportation, arrangement of

- accommodation, food, publicity, co-ordination with District Collectors/Administration, District Level Committee, State Level Committee, IRCTC, other stakeholders and other related agencies in respect of selected pilgrims of their district.
- The Dist. Tourist Officers of the concerned districts, where the pilgrimage train is departing, i.e., for SD at Berhampur (the Dist. Tourist Officer- Berhampur), for CD- at Bhubaneswar (the Dist. Tourist Officers Khurda and Bhubaneswar) and for ND at Sambalpur (the Tourist Officer-
 - Sambalpur) shall responsible for the entire arrangement, including transportation, accommodation, food, publicity, co-ordination with District Level Committee, State Level Committee, IRCTC, other stakeholders and other related agencies for the purpose for Pilgrims coming from 10 districts for boarding the train and returning after completion of pilgrimage.
- All Tourist Officers should involve, mobilize and coordinate for successful implementation of the scheme.

12. Role of IRCTC

- Under the Scheme "Complete Tour Package" shall be taken care of by the IRCTC as per agreed terms and conditions under Full Tariff Rate (FTR) basis.
- The detailed cost estimate and tour itinerary will be provided by IRCTC.
- The tour packages shall include train journey in sleeper class in chartered train, night accommodation on multi sharing basis, veg. meals (morning tea, breakfast, lunch, evening tea with snacks and dinner) on set standard menu as decided by Tourism Department.
- The IRCTC shall provide separate Identity Cards with name, address and contact no., to all Pilgrims with a flag for their identity in case of missing in the crowd. Road transport and sightseeing by Non-A/C buses, services of tour managers, Accommodation in nearby destinations, Tour escorts, tour guide, public address system, travel insurance and medical facilities with professional physicians shall be provided by IRCTC. Daily attendance of the pilgrims should also be taken at each place to avoid missing.
- The tentative food menu to be provided at the starting point by Tourism Department as well as during journey by IRCTC are as follows:

 (a) Break Fast-8-9 AM- Upama & Dalma/Puri & Veg. Mix. Curry/Idlee,
 - (a) Break Fast-8-9 AM- Upama & Dalma/Puri & Veg. Mix. Curry/Idlee, Sambar and Tea & Water, (b) Lunch- 12 Noon-2 PM- Veg.-Rice/Roti, Dal, one Curry, one Veg. Fry, Khata, Water, (c) Tea & Biscuits- 4-5 PM, (d) Dinner- 7-9 PM- Veg.-Rice/Roti, Dal, Veg. Curry & Water.
- The tour package will not include ticket price for light and sound show and other activities, digital video camera, boating, ropeways charges, etc. at sightseeing places which shall be paid by the pilgrims, if they wish to avail the facilities.

- The travel kit shall be provided by IRCTC to the pilgrims within a cost of Rs.700/- on board. The kit shall contain tooth brush, tooth paste, coconut oil, shampoo, bathing & washing soap, bed-sheet, cap, towel, hand napkin, comb, mirror, identity card & a bag. The bag shall be properly branded with Odisha Tourism logo. The cost of the kit shall be borne by the Tourism Dept.
- Agreement/ MoU has been signed between the State Government and IRCTC as per mutually agreed provisions. The Director, Tourism has signed the MoU/ Agreement on behalf of State Government.
- Prime importance shall be given for safety and security of the pilgrims and proper sanitation of coaches by IRCTC.

13. Role of Logistic Partner/Event Management Agency

- The Partner/Agency shall collect the approved list of Pilgrims and their attendants if any for each train from the concerned RDCs. with details address, contact no., etc.
- The Partner/Agency shall collect the details of itinerary for each train along with the departure/ arrival time, starting/boarding points, etc. from Tourism Department /IRCTC well in advance.
- The Partner/Agency shall provide accommodation to all pilgrims coming before 12-15 hours before the scheduled time of onward journey and on their return journey (Maximum 1000 per trip) at starting point cities (Berhampur/Bhubaneswar/Sambalpur) either identified by the Dist. Administration or arrangement made by the Partner/Agency.
- The Partner/Agency shall provide food, drinking water and all sorts of logistic arrangements, as specified, during the stay of the Pilgrims at their respective starting point cities places.
- The Partner/Agency shall bring up the Pilgrims from the sort stay places at the city/town area of starting point to Railway Station and arrange for their boarding in the train with help of IRCTC officials. During their return journey, the Partner/Agency shall also arrange for bringing them back from the railway stations to short stay places and shall also arrange for their fooding and return to their native places.
- The Partner/Agency shall be responsible for providing attendants/guide for each group of pilgrims staying at sort stay places and carrying to starting points Railway station.
- The representative of the Partner/Agency shall come to Tourism Department on short notice as and when required. This will help in devising future strategies and quick action plan for implementation.

14. Responsibility of Pilgrims Selected for Yatra

- A senior citizen desirous to avail benefit of 'Baristha Nagarika Tirtha Yatra Yojana' should fill up application in the prescribed pro-forma (Form-Odia & English) (Annexure-I &II) and submit the same at O/o the Dist. Tourist Officer of their respective district, before the prescribed time-limit. The application shall be received either manually or by post.
- Pilgrim should have the requisite fitness to undertake the journey and should not be suffering from any communicable disease.
- Medical fitness declaration, BPL card (or any other similar documents), under taking regarding Income not assessable to Income Tax (for APL applicant), Photo ID and address proof should be affixed to application. Submission of documentary proof in support of identity/age/income shall be as per norms of Govt. of India/ Govt. of Odisha. In addition MGNREGS job card, BPL card, old age/widow pension/ration card, etc. will also be acceptable, if the name and age are clearly mentioned.
- The Applicants should furnish their emergency contact details (Name & Address, Telephone, Mobile, Email id, etc. of his relative for contact in case of emergency), Blood group, etc. along with the application.
- BPL pilgrim of more than 60-75 years of age will avail 100% concession under the scheme.
- Non-BPL Pilgrims (except income tax payees) in the age group of 60-70 years will avail 50% concession and those above 70 years and up to 75 years of age will get 75% concession on the travel cost as mentioned at Para-1. The Non-BPL pilgrims have to deposit concessional cost of travel in shape of Bank Draft drawn on scheduled banks favouring the Director, Tourism payable at Bhubaneswar along with the application.
- Under the scheme, an attendant can also accompany pilgrim above 70 years of age. The application of the attendant should be a joint application with the prospective 'Pilgrim'. The attendant (Both APL & BPL) has to pay 50% of the travel cost in shape of Bank Draft drawn on scheduled banks favouring the Director, Tourism payable at Bhubaneswar along with the application.
- Married couple can apply jointly in the prescribed form. They will be treated as in a unit for selection purpose only. The spouse can undertake pilgrimage even if he or she is less than 60 years of age. The travel cost of the spouse under 60 years of age belonging to APL category is at par with his/her life partner and of BPL category is free of cost.
- Application complete in all respect shall be submitted to the concerned Dist. Tourist Officer within the prescribed time limit fixed by Tourism Dept. from time to time. The application received without required information/documents/Bank draft, if any, shall be summarily rejected.
- The pilgrims shall to assemble 12-15 hours before the scheduled time of onward journey in advance in the originating station and accommodation; food etc. shall be arranged by Department of Tourism.

• The pilgrims including their attendants shall be provided to and fro journey expenses from their native places to the starting points. The concerned District Tourist Officers are responsible for reimbursement of the cost of transportation charges of the pilgrims and their attendants of their respective districts. To & fro journey expenses from native place to the boarding station as per OSRTC in Express Bus fare/Railway fare in Non-AC Sleeper Class shall be reimbursed without insisting for any ticket to selected Pilgrims and their attendants.

15. State Level Committee

The State Level Committee has been constituted under the Chairmanship of Chief Secretary with the following members to monitor and supervise the scheme, vide Tourism Department Notification No.2591/TSM, dt. 1. 2. 2016.

- Chief Secretary Chairman
- Development Commissioner-cum-Additional Chief Secretary
- Secretary, Tourism & Culture Department
- Secretary, Home Department
- Secretary, Health Department
- Secretary, ST & SC Department
- Secretary, W & CD Department
- Secretary, Panchayat Raj Department
- DG, Police
- RDCs
- Director, Culture Department
- Director, Sports Department
- M.D, OTDC
- Director, Tourism Member Convener

16. District Level Committee

The District Level Committee has been constituted under the Chairmanship of Collector with following members to scrutinize and recommend the names of pilgrims and address other issues of pilgrims of the districts, vide Tourism Department Notification No.2600/TSM, dt. 1. 2. 2016.

- Collector Chairman
- Representative of the Hon'ble MP of the district
- Hon'ble MLA of the district
- ADM Vice-Chairman
- SP of the District
- PD DRDA
- Sub Collectors
- CDMO
- DWO
- DSWO
- District Culture Officer
- District Sports Officer
- District Tourist Officer Member Convener

17. Monitoring & Management Cells

A Monitoring Cell named "Baristha Nagarika Tirtha Yatra Yojana Monitoring Cell" has been constituted at Tourism Dept. level for monitoring the scheme with the following members; vide Tourism Department Notification No.2609/TSM, dt. 1. 2. 2016.

- Joint Director/ Deputy Director in charge of the section
- Tourist Officer (Hqrs.),
- Asst. Tourist Officer (Hqrs.)
- Two Data Entry Operators

ORDER

Ordered that the Notification be published in the Odisha Gazette and copies thereof forwarded to the A.G., Odisha/ all Departments of Govt./all Heads of Departments/All RDCs/all Collectors/all Tourist Officers for information.

By order of Governor

Principal Secretary to Govt.

Memo No.- /TSM Dt.

Copy forwarded to Gazette Cell, Commerce & Transport (Commerce) Department, Odisha Secretariat, Bhubaneswar for information & necessary action.

They are requested to publish the Notification in next issue of extraordinary Odisha Gazette and circulate the same to all concerned and 300 copies may be furnished to this Department for reference.

Joint Director & Dy. Secy.

Memo No.- Dt.

Copy forwarded to the P.S. to Additional Chief Secretary to Hon'ble Chief Minister/P.S.to Hon'ble Minister, Tourism & Culture/OSD to Chief Secretary, Odisha/PS to Development Commissioner-cum-Additional Chief Secretary, Odisha/PS to D.G. & I.G. of Police, Odisha/Ps to Principal Secretary to Govt., Tourism Department/ PA to Director & Additional Secretary to Govt., Tourism

Department for kind information of the Hon'ble Chief Minister/ Hon'ble Minister, Tourism & Culture/Chief Secretary, Odisha/ Development Commissioner-cum-Additional Chief Secretary, Odisha/ Principal Secretary to Govt., Tourism Department/Director & Additional Secretary to Govt., Tourism Department.

Joint Director & Dy. Secy.

Memo No.- Dt.

Copy forwarded to all RDCs/ all Collectors/ all Tourist Officers for information and necessary action.

Joint Director & Dy. Secy.

Memo No.- Dt.

Copy forwarded to all Officers/ all sections /all cells of Tourism Dept. for information and necessary action.

Joint Director & Dy. Secy.

Memo No.- Dt

Copy forwarded to the M.D., OTDC Ltd., Bhubaneswar/G.M., OTDC Ltd., Bhubaneswar/ Manager, IRCTC, Kolkata/Regional Manager, IRCTC, Bhubaneswar/ Asst. Manager, Finance IRCTC, Bhubaneswar/ Chairman/President, HRAO/IATO/ TAAO/ OTOA for information & necessary action.

Joint Director & Dy. Secy.

Memo No.- Dt.

Copy forwarded to the Heads of Portal Group, IT Centre, Odisha Secretariat/Computer Cell of Tourism Department for information & Necessary action.

They are requested to upload the Notification in website of Tourism Department for general information.

Joint Director & Dy. Secy.

ଓଡ଼ିଶା ସରକାର BNTYY-ପର୍ଯ୍ୟଟନ ବିଭାଗ

 			Anı	nexu	ıre-	L	
	В	VTY	/- ଜ୍ର.	ସଂଖ	141		

ପର୍ଯ୍ୟଟନ ଅଧିକାରୀଙ୍କ ସ୍ୱାକ୍ଷର

<u>ବରିଷ ନାଗରିକ ତୀର୍ଥଯାତ୍ରା ପାଇଁ ଆବେଦନ ଫମ</u>

କ.	ଏକକ	ଆବେଦନକାରୀଙ୍କ	ନିମନ୍ତେ	:
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ତାରିଖ:

٤.	ନାମ*											
9.	ପିତା/ ସ୍ୱାମୀଙ୍କ ନାମ										ଆବେଦନ	ନାରୀଙ୍କ
์ ๆ.	ସ୍ଥାୟୀ ଠିକଣା*										ଫ୍ର	ଟା
٧.	ବର୍ତ୍ତମାନର ଠିକଣା											
8.	ଫୋନ, ମୋବାଇଲ ନଂ/ ଇ ମେଲ											
୬.	ଜନ୍ମ ତାରିଖ / ବୟସ *			ඉ.	ଲିଙ୍ଗ	ପୁର	ୁଷ	ମହି	위	ଅ	าแกฯ	
Γ.	ପରିବାରର ଶ୍ରେଣୀ*	ବି.ପି.ଏଲ୍.		ଏ.ପି.	ଏଲ୍		ď	ବ୍ଲ	ଡ଼ ଗୃପ୍			
٥.	ଜରୁରୀକାଳୀନ ସମ୍ପର୍କ ନଯର						L	1			L	
ଖ.	ସ୍ୱାମୀ ଓ ସୀ ଉଭୟ ଏକତ୍ର ଯାତ୍ରା ପ	।ଇଁ ଇଚ୍ଚୁକ ଥି	ଲେ ନିମ୍ନର୍ନ	ଲିଖିତ ସ	୍ଧୂଚନା ଆ	ବଶ୍ୟକ	, ଅନ୍ୟମ	୩ନଙ୍କ	ପାଇଁ '	ପ୍ରଯୁଜ	୍ୟ ନୁହେଁ:	
٤.	ସୀଙ୍କ ନାମ*											
9.	ଜନ୍ମ ତାରିଖ / ବୟସ *					୩.	ବ୍ଲଡ଼ ଗୃପ	λ .			ସ୍ତୀର	φ°
ଗ. କେ	। ବଳ ୭୦ ବର୍ଷରୁ ଉର୍ଦ୍ଧ ବରିଷ ନାଗରିକ	ଳ ସହ ଯାଉଥି	ବା ସହାଯ	ୟକଙ୍କ ନି	ମିନ୍ତେ ନି	ମୁଲିଖି	ତ ସୂଚନ	। ଆବ	ଶ୍ୟକ,		ଫ୍ର	ଟା
ଅନ୍ୟମ	॥ନଙ୍କ ପାଇଁ ପ୍ରଯୁଜ୍ୟ ନୁହେଁ:					•						
۹.	กเศ*											
9.	ପିତା/ ସ୍ୱାମୀଙ୍କ ନାମ										ସହାୟ	କଙ୍କ
୩.	ସ୍ଥାୟୀ ଠିକଣା*										ଫ୍ର	ଟା
४.	ଫୋନ, ମୋବାଇଲ ନଂ/ ଇ ମେଲ											
8.	ଜନ୍ମ ତାରିଖ/ ବୟସ *			٩	ଲିଙ୍ଗ	ପୁରୁ	ଷ	ମହି	위	8	ขีกแกน	
ඉ.	ବ୍ଲଡ଼ ଗୃପ୍											
	ପି.ଏଲ୍ ତୀର୍ଥଯାତ୍ରୀ ଏବଂ ସହାୟକଙ୍କ ଏ	ପାଇଁ ବ୍ୟାକ୍କ ଡୁ	୍ରାଫ୍ଟ (in	favou	r of D	irecto	r Toui	rism	& Pa	yablo	e at	
Bhub	aneswar) ର ସମ୍ପୂର୍ଣ୍ଣ ବିବରଣୀ:											
	ବ୍ୟାଙ୍କର ନାମ	ବ	୍ୟାଙ୍କ ତ୍ରାବ	ଫ୍ଟ ସଂଖ	41		ତ	ଧାରିଖ			ପରିମାଣ	1
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~	ଶ୍ରୀମତୀ ହେଁ, ମୁଁ ଏହି ତୀର୍ଥଯାତ୍ରା କରିବା ପାଇଁ ଶାରିରୀ									•	~	
~	୨୫, ମୁ ଏହି ଟାପଯାତ୍ରା ଜାଉଟା ନାଇଟି ଗାଉଟୋ ଉପରୋକ୍ତ ଫର୍ମରେ ଦେଇଥିବା କୌଣସି ବିବ	-			-		•					
	ର କୌଣସି ଦୂର୍ଘଟଣା କିମା ଅଘଟଣ ନିମନ୍ତେ ହ ତାରିଖ:											
	ସ୍ଥାନ :							ଆବେ	ଦନକାର	ୀଙ୍କ ସ୍ୱା	କ୍ଷର	
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	ମତୀ											
			କି ତୀର୍ଥିଯ	ାତ୍ରା ଯୋ	ଜନାରେ ଯ	ଆତ୍ରା କର୍	ରିବା ନିମ୍ନ	ଞ ଆ	ବଦନ ପ	ଅତ୍ର ତଥ	॥ ଏଥିସହ	ସଂଲଗ୍ନ
ନମ୍ମଲିଖି	lo ପ୍ରମାଣପତ୍ର ଏବଂ ବ୍ୟା କ ଡ଼ାଫ୍ଟର ପ୍ରାସ୍ତି ସ୍କାର	ନାର କରାଗଲା I										
	(9)		(9)				(୩)					

ବି. ଦ୍ର. –

- ୧. ଆବେଦନକାରୀମାନେ ଦରଖାୟ ଫର୍ମକୁ ସମ୍ପୁର୍ଣ୍ଣ ରୂପେ ପୂରଣ କରିବେ ।
- ୨. * ଆବେଦନକାରୀମାନେ ସେମାନଙ୍କର ପରିଚୟପତ୍ର, ବୟସ ଓ ଠିକଣା ସମନ୍ଧୀୟ ପ୍ରମାଣପତ୍ର, ବିପିଏଲ୍ କାର୍ଡ଼ ଇତ୍ୟାଦି ଦରଖାସ୍ତ ସହ ସଂଲଗ୍ନ କରିବେ ।
- ୩. ଆବେଦନକାରୀମାନେ ସେମାନଙ୍କର ପରିଚୟ, ବୟସ, ଠିକଣା ଇତ୍ୟାଦିର ପ୍ରମାଣପତ୍ର ଭାରତ ସରକାର/ ରାଜ୍ୟ ସରକାରଙ୍କ ଦ୍ୱାରା ନିର୍ଦ୍ଧାରିତ ପ୍ରମାଣପତ୍ରମାନଙ୍କ ମଧ୍ୟରୁ ଗୋଟିଏ ଦରଖାଞ୍ଚ ସହ ସଂଲଗ୍ନ କରିବେ । ଏତଦ୍ବ୍ୟତିତ ଏମ୍.ଜି.ଏନ୍,ଆର୍.ଇ.ଜି.ଏସ୍ କାର୍ଡ଼/ ବି.ପି.ଏଲ୍ କାର୍ଡ଼/ ବାର୍ଦ୍ଧକ୍ୟ ଭର୍ଭା/ ବିଧବା ଭର୍ଭା/ ଖାଉଟି କାର୍ଡ଼ ଇତ୍ୟାଦି ଯେଉଁଥିରେ କି ସେମାନଙ୍କର ନାମ ଓ ବୟସର ବିବରଣୀ ଥିବ ସେଥିରୁ ଗୋଟିଏ ଦରଖାଞ୍ଚ ସହ ସଂଲଗ୍ନ କରିବେ ।
- ୪. ଆବଶ୍ୟକସ୍ଥଳେ ଯୋଗାଯୋଗ କରିବା ନିମନ୍ତେ ପର୍ଯ୍ୟଟନ ବିଭାଗର ଫୋନ ନଂ ୦୬୭୪ ୨୪୩୨୧୭୭/ ୨୪୩୬୫୯୬/ ୮୨୬୦୮୪୪୮୫୯

GOVT. OF ODISHA TOURISM DEPARTMENT

BNTYY SI. No									

APPLICATION FORM FOR BARISTHA NAGARIKA TIRTHA YATRA

1.	A. For Individual Applicant: Name*									
2.	Father's Name								Anni	icant
3.	Permanent Address*									oto
4.	Present Address									
5.	Phone/Mobile/Email									
5.	Date of Birth/ Age*		7.	Sex	Male	F	emale		Others	
3.	Family Category*	BPL	AP	L	9	. B	ood Gro	up		
10.	Emergency Contact No.									
	Spouse interested to travel	together, fo	ollowing	informa	ation ar	e requ	uired, no	ot ap	plicable	for
thers										
1.	Name*									
2.	Date of Birth/ Age*		3	. Blo	od Grou	р			Spc	use
	Attendant travelling with Pilg uired, not applicable for othe Name*									
2.	Father/Husband's Name								Δtter	ndant
3.	Permanent Address*									oto
4.	Phone/Mobile/Email			ı						
5.	Date of Birth/ Age*		6	Sex	Male		Female		Others	
7.	Blood Group									
	D. Payment Details of APL Bhubaneswar):	&Attendant-	(Bank Dr	aft in	favour (of Dire	ector To	urisr	n payabl	e at
	Bank Name	Ban	k Draft N	0.			ate		Amou	nt
	I, Sri/Smt	S	'W of			•••••	do l	herel	by declare	e that
n	ot an Income tax payee, I am								-	
n nc	est of my knowledge & belie	ef. I shall be	held res	nonsib	le for a	nv fal	se infor	mati	on and s	hall b
	est of fifty knowledge & bene			P 0		,	•••.			
ne b	ble for this tour. The Govern							or mi	shap dur	ing tr
ne bo neligi ourno	ble for this tour. The Goverr							or mi	shap dur	ing tr
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ne bo neligi ourno ate-	ble for this tour. The Goverr ey.	iment shall	not be re	sponsi		any ac			·	ing ti
he b	ble for this tour. The Goverr ey.	ment shall	not be re	sponsil		any ac	cident of	App	·	ing ti
ne bo neligi ourno ate-	ble for this tour. The Goverr ey.	ment shall	not be re	sponsil		any ac	cident of	App	licant	ing ti
ne bo neligi ourne ate- lace-	ble for this tour. The Governey. ved an application along with	ment shall $\frac{R}{following}$	not be re	sponsil T and ba	ole for a	Sign	ature of BI Sri/ Sm	App	licant / Sl. No	
ne bo neligi ourne ate- lace-	ble for this tour. The Govern	ment shall $\frac{R}{following}$	not be re	sponsil T and ba	ole for a	Sign	ature of BI Sri/ Sm	App	licant / Sl. No	

Place:

N.B.-

- 1. Applicant shall fill up the form completely.
- 2. * Applicants shall submit their Identity Card, BPL Card, Proof of age along with application.
- 3. Applicants shall submit any one of the document as proof of their address/age/identity, as prescribed by Govt. of India/Govt. of Odisha. Besides, MGNREGS Job card/BPL card/Old age pension/ Widow pension/Ration card, etc. in which name and age are clearly mentioned, shall be acceptable.
- 4. Contact Number of Tourism Department 0674-2432177/ 2436596/ 8260844859

Annexure-III

Allotment of District Code and Serial Number for BNTYY scheme

SL. NO.	RDC	DISTRICT	DISTRICT	Person Code	SL. NO.	Remarks
1		Kalahandi	KLN			
2		Nuapada	NUP			
3		Ganjam	GJM			
4	Carabana	Gajapati	GJP			
5	Southern Division	Koraput	KPT			
6	Berhampur	Malkanagiri	MKG			
7	Demampui	Rayagada	RGD			
8]	Nawarangpur	NWP			
9		Kandhamal	KML		**	
10		Boudh .	BDH			
11		Cuttack	СТС			
12	•	Jajpur	JJP		~v== 	
13		Jagatsinghpur	JSP			i i
14	-	Kendrapara	KDP			
15	Central	Balasore	BLS			
16	Division	Bhadrak	ВНК			
17	Cuttack	Puri	PUR			
18		Khurda	KHR			
19		Nayagarh	NYG			
20		Mayurbhanj	МВЈ			
21		Dhenkanal	DKL			1
22		Angul	ANG			
23		Bolangir	BLG			- 12
24	**************************************	Subarnapur	SBP			
25		Sambalpur	SBL			
26	Northern	Bargarh	BRG			1
27	Division	Keonjhar	KNJ			1
28	Sambalpur	Sundargarh	SGD	A. A		
29		Jharsuguda	JHS			
30		Deogarh	DEO			

NB- 1. Tourist officer shall put Dist. Code with a serial number on every application and receipt at the time of receiving application.

2. Tourist Officer shall give Dist. Code & SI. No. as per example given below for smooth organizing of lottery.

Example- for Cuttack district

- i. For single applicant- CK-01-0001
- ii. For couple applicant- CK-02-0002
- iii. For Single applicant (Above 70 yrs) with Attendant- CK-02-0003
- iv. For Couple applicant (above 70 yrs) with attendant- CK-03-0004
 - NB- 1st Two Alphabets represent for District Code.
 - 2nd Two Digits represent for number of applicant.
 - 3rd Four Digits represent for application serial number.

			C	ATEGORY	' - (SINGL	_E)			
SI. No.	Application No.	Name	Age	Gender	District	Father's name & Address	Contact No.	BPL/ APL	DD No. & date
1	2	3	4	5	6	7	8	9	10

	LIST OF SELECTED PILGRIMS UNDER BARISTHA NAGARIKA TRITHA YATRA YOJANA CATEGORY - (COUPLE)								
SI. No.	Application No.	Couple Names	Age	Gender	District	Father Name & Address	Contact No.	BPL/ APL	DD No. & date
1	2	3	4	5	6	7	8	9	10

	LIST OF SELECTED PILGRIMS UNDER BARISTHA NAGARIKA TRITHA YATRA YOJANA								
	CATEGORY - THREE								
SI.	Application	Couple Names	Age	Gender	District	Father Name &	Contact	BPL/	DD No.
No.	No.					Address	No.	APL	& date
1	2	3	4	5	6	7	8	9	10

DISTRICT/ RDC DIVISION-WISE QUOTA OF 1000 PILGRIMS TO BE SELECTED FOR THE EACH JOURNEY ON THE BASIS OF CENSUS FIGURE 2011

Name of the District	Population as per 2011 census	Seat Allotted
CENTRAL RDC DIVISION		
Balasore	2317000	118
Bhadrak	157000	80
Cuttack	2619000	133
Jagatsingpur	1136000	58
Jajpur	1826000	93
Kendrapara	144000	73
Mayurbhanj	2514000	128
Nayagarh	962000	49
Puri	1697000	86
Khurda	2246000	152
Escort Officer		30
Escore officer	Total:	1000
SOUTHERN RDC DIVISION		
Kalahandi	1576869	131
Koraput	1379647	115
Nabarangapur	1220946	102
Rayagada	967911	81
Kandhamal	733110	61
Malkangiri	613192	51
Nuapada	610382	51
Gajapati	577817	48
Ganjam	3529031	293
Boudh	441162	37
Escort Officer		30
	Total:	1000
NORTHERN RDC DIVISION		
Keonjhar	1802777	145
Balangir	1648574	133
Baragarh	1478833	92
Angul	1271703	102
Dhenkanal	1192948	96
Sambalpur	1044410	111
Subernapur	652107	52
Jharsuguda	579499	47
Deogarh	312164	25
Sundergarh	2080664	167
Escort Officer		30
	Total:	1000